

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1476

ANSWERED ON:04.03.2011

SHORTAGE OF POWER

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Will the Minister of POWER be pleased to state:

- (a) whether as per the International Energy Agency Report about 404 million people in the country don't have access to the power needed for lighting, mechanical, transport and communications etc.;
- (b) if so, whether the Government has pledged to provide power nationwide by 2012;
- (c) if so, whether the Government has made any assessment of increase in installed power generation capacity required for the purpose;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to achieve the targeted installed power generation capacity?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): As per census 2001, out of 13.82 Crore rural households, 7.82 Crore households were not electrified. Subsequently, under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) which was launched in April, 2005, connections to 1.62 crore households have been released, as on 15.02.2011.

(b): The National Electricity Policy notified by the Central Government under section 3 of the Electricity Act 2003 on 12.02.2005 aims to make available access of electricity to all households in next five years.

(c) & (d): The Eleventh Plan capacity addition target was revised to 62374 MW by the Planning Commission at the time of mid term appraisal of the 11th Plan. Against this target, a capacity of 32512 MW has already been achieved till 31.01.2011 in the 11th Plan.

(e): The following steps have been taken to accelerate the pace of capacity addition in the country:-

- (i) augmentation of manufacturing capacity of BHEL from 10,000 MW in December, 2007 to 20,000 MW by 2012;
- (ii) periodic review of issues related to supply of power equipment from BHEL by a Group under the chairmanship of Secretary (Heavy Industry);
- (iii) formation of several new joint ventures to manufacture supercritical boilers and turbine- generators for thermal power plants;
- (iv) bulk ordering of 11 units of 660 MW each with supercritical technology with mandatory phased indigenous manufacturing programme to promote indigenous manufacturing;
- (v) sensitization of stakeholders to enlarge the vendors base to meet Balance of Plants requirements;
- (vi) rigorous monitoring of projects at different levels including by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power, and
- (vii) introduction of web-based monitoring system.